

Measures to prevent deaths of children at BRD hospital, Gorakhpur

1720. SHRI D.P. TRIPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the children's deaths in Baba Raghav Das Hospital, Gorakhpur is a regular phenomenon;
- (b) if so, whether Government has taken any measures in the past few years to fight against the occurrence and the details thereof; and
- (c) if no measures have been taken, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) Baba Raghav Das (B.R.D.) Hospital, Gorakhpur is a high case load tertiary care facility and providing specialist health care and referral services to the region. As children with serious illness are being admitted in this hospital, mortality in children is inevitable.

A communication has been sent by Ministry of Health and Family Welfare (MoHFW) to all the States/ UTs including Uttar Pradesh regarding improving the quality of newborn services and to propose need based proposal for augmenting infrastructure, capacity building, equipment maintenance and ensure uninterrupted supply of essential medicines.

Health being a State subject, Under National Health Mission, MoHFW is providing technical and financial support to the States/ UTs based on their Annual Program Implementation Plan.

Following measures have been taken in last few years to improve healthcare services for children in B.R.D. Medical College, Gorakhpur as per report received from State Government:

- Providing free Treatment of all Acute Encephalitis Syndrome (AES)/Japanese Encephalitis (JE) Patient.
- New ward with Facilities for central oxygen and suction.
- Strengthening of intensive care facilities for neonates and Paediatrics patients with necessary equipment.

- Sanction of additional posts of Doctors, staff nurses & Paramedical staff in Acute Encephalitis Syndrome (AES) ward and regular training of Doctors, paramedical and Nursing Staff.
- Establishment of field Unit at Gorakhpur of National Institute of Virology for diagnostic and research facilities.
- IEC/BCC on Acute Encephalitis Syndrome (AES)/Japanese Encephalitis (JE).
- Mass JE vaccination and awareness Programmes.
- Distribution of free Mosquito nets.
- Establishment of Physical Medicine and Rehabilitation (PMR) unit, Manovikas Kendra and Composite Regional Centre (CRC) for Rehabilitation of Acute Encephalitis Syndrome (AES) disabled Patient.

Defining generic drugs in statutes

1721. SHRI RANGASAYEE RAMAKRISHNA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether generic drugs are defined in any of the Indian statutes like the Drugs and Cosmetics Act and if so, whether the definition is in conformity with internationally prevalent nomenclature;
- (b) what percentage of medical prescriptions constitute generic drugs;
- (c) what steps are being taken to promote single salt drugs *vis-a-vis* combination salts; and
- (d) what steps are being followed to monitor the quality of imported salts?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) No.

- (b) Such data is not maintained.
- (c) The Government has amended the Drugs & Cosmetics Rules, 1945 in August, 2014 stipulating that the application for grant of licence for a drug formulation containing single active ingredient can be made only in the proper name.

(d) To import the drug into India, the requirements of Import & Registration under the Drugs and Cosmetics Act 1940 & Rules 1945, thereunder are to be complied